

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 539
TO BE ANSWERED ON JULY 25, 2024

PUCCA HOUSES UNDER PMAY-U

NO. 539. DR. HEMANT VISHNU SAVARA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that the Government is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) to provide pucca house with basic amenities in the country and if so, the details thereof;**
- (b) the details of the number of houses constructed under PMAY-U in Maharashtra during the last five years, especially in Palghar district; and**
- (c) the details of the number of houses sanctioned out of the demand made by the State Government of Maharashtra under PMAY-U during the last five years, district wise, especially in Palghar district?**

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)

(a) 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs supplements the efforts of States/UTs by providing Central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to all eligible urban beneficiaries across the country. The details of the PMAY-U are as follows:

- i. The scheme is implemented through four verticals i.e. Beneficiary-Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).**

...2/-

- ii. **The Mission covers the entire urban area consisting of Statutory Towns, Notified Planning Areas, Development areas falling under the jurisdiction of Special Area Development Authorities, Industrial Development Authorities or any such authority under State legislation which is entrusted with the functions of urban planning & regulations.**
- iii. **All houses under PMAY-U have basic amenities like toilet, water supply, electricity and kitchen.**
- iv. **The Mission promotes women empowerment by providing the ownership of houses in name of female member or in joint name.**
- v. **Preference is also given to differently-abled persons, senior citizens, Scheduled Castes, Scheduled Tribes, Other Backward Classes, Minority, single women, transgender and other weaker & vulnerable sections of the society.**
- vi. **A comprehensive and Robust MIS System is in place that helps all stakeholders to seamlessly manage information pertaining to physical and financial progress including storing various records through digitisation such as Survey, Project information, Beneficiary details, fund utilisation etc. All houses under BLC/ AHP/ ISSR are geo-tagged to track actual progress on ground.**
- vii. **MoHUA has set up a Technology Sub-Mission (TSM) under PMAY-U to facilitate adoption of modern, innovative and green technologies and building materials for faster and quality construction of houses.**

Operation guidelines of PMAY-U is available at <https://pmay-urban.gov.in/uploads/guidelines/62381c744c188-Updated-guidelines-of-PMAY-U.pdf>

(b)&(c): PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses under the scheme. Based on the demand for housing in the urban areas, States/UTs prepare project proposals and after approval of State Level Sanctioning and Monitoring Committee (SLSMC), these are submitted to the Ministry for sanctioning of admissible Central Assistance by Central Sanctioning and Monitoring Committee (CSMC). Based on the project proposals submitted by the State of Maharashtra, 13.64 lakh houses have been sanctioned under PMAY-U as on 15.07.2024. Of the sanctioned houses, 11.16 lakh houses have been grounded for construction; of which 8.55 lakh are completed/ delivered to beneficiaries. During the last five years 7,87,148 lakh houses have been sanctioned. The district wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries in Maharashtra during the last five years is at Annexure.

Annexure referred in reply to Lok Sabha Unstarred Q.No. 539 due for 25-07-2024

District-wise details of houses sanctioned, grounded and completed/delivered during the last five years (2019-24) in Maharashtra including Palghar district under PMAY-U

Sr. No.	District	Houses Sanctioned Since Inception(Nos)	Construction of houses during last five year (2019-24) (Nos)		
			Sanctioned	Grounded*	Completed*
1	Ahmednagar	22,407	14,889	16,891	15,430
2	Akola	15,245	8,577	9,942	6,545
3	Amravati	26,788	17,101	17,134	12,748
4	Beed	20,458	13,536	11,528	6,204
5	Bhandara	6,047	3,421	4,426	3,201
6	Buldhana	10,366	6,712	6,322	4,408
7	Chandrapur	10,516	5,706	7,376	5,134
8	Chhatrapati Sambhajinagar	72,366	62,443	24,484	20,946
9	Dharashiv	10,752	5,371	6,022	3,961
10	Dhule	6,917	5,451	5,423	4,190
11	Gadchiroli	3,935	3,713	3,223	1,834
12	Gondia	7,441	4,370	3,348	2,248
13	Hingoli	12,961	10,129	8,199	4,709
14	Jalgaon	31,232	24,458	22,695	18,554
15	Jalna	14,768	8,569	10,245	5,816
16	Kolhapur	13,308	9,576	10,882	10,266
17	Latur	17,030	13,684	11,140	8,378
18	Mumbai	-	-	-	-
19	Mumbai Suburban	1,41,408	12,930	28,480	45,631
20	Nagpur	75,955	53,423	49,300	30,393
21	Nanded	29,325	16,569	19,766	14,714
22	Nandurbar	3,821	3,036	2,902	2,109
23	Nashik	64,639	48,414	47,773	47,059
24	Palghar	79,043	28,387	45,887	29,141
25	Parbhani	23,814	14,706	16,295	8,462
26	Pune	2,23,600	1,52,442	1,51,514	1,52,318
27	Raigad	81,505	53,459	64,669	36,611
28	Ratnagiri	3,841	3,093	3,086	3,003
29	Sangli	11,037	7,536	7,096	6,472
30	Satara	24,389	18,519	11,253	8,350
31	Sindhudurg	1,643	1,502	1,538	1,112
32	Solapur	61,114	19,624	45,223	24,897
33	Thane	2,03,292	1,16,579	1,38,066	1,21,943
34	Wardha	8,811	3,544	5,759	5,393
35	Washim	5,109	4,031	2,723	1,924
36	Yavatmal	20,040	11,648	12,073	7,465
Grand Total		13,64,923	7,87,148	8,32,683*	6,81,569*

*Includes houses grounded/completed during the period which were sanctioned in preceding years